

HIGH COURT OF CHHATTISGARH, BILASPUR

Updated Status Report of pending MPs/MLAs cases for the Month of June, 2025

Sr.	Name of District	Name of the Court	Case No.	Party Name	Sections	Status Report received from the concern Court
1	Bilaspur	CJM, Bilaspur	2158/2015	State Vs Amitesh Rai & Others	147,427 IPC	Evidence and Fixed for 21/07/2025
2	Balodabazar	1 st ADJ Balodabazar	39/2025	State Vs Kisore Navrandge & Ors. (Devendra Yadav (MLA)	Section 153(A), 505(1), 153(1)(B), 505(1) (C), 109,120(B),147, 148, 186, 353,332 333,307, 435, 436, 341, 427 IPC & 3,, 4 PDPP Act,	One case
3	Janjgir-Champa	CJM Champa	116/2025	Baleswar Sahu	Section 147, 294,452,323, U/s 149,427 IPC	For Evidence (Application u/s 173(8) CRPC 193 BNS on argument
4	Kabirdham (Kawardha)	CJM, Kawardha	Criminal Case No. 135/2022	State of C.G. Vs. Ashok Kumar Sahu & Ors.	U/s 147, 148, 149, 109, 353, 332, 153(A), 186, 188, 295, 427, 120(B), 144, 152, 440, 452, 455, 295(K) IPC & 3 Prevention of Damage Property Act	Argument
		CJ-II & JMFC, Pandariya	1592/2025 (Old No.456/20 21	State of C.G. Vs. Vijay Sharma & Ors. (Vijay Sharma -Sitting MLA)	U/s 147, 186, 353, 447 IPC & 3 Prevention of Damage Property Act	Prosecution Evidence
5	Raipur	Special Judge (Prevention of Money laundering Act) Raipur	ED 03/2023	ED Vs. 1. Devendra Singh Yadav (Sitting) 2. Chandradev Prasad Roy (Former)	3, 4 Prevention of Money Laundering Act, 2002	Fixed for 26.07.2025
		Special Judge (Prevention of Money laundering Act) Raipur	ED 05/2024	ED Vs Kawashi Lakhma	3, 4 Prevention of Money Laundering Act, 2002	Fixed for 05.07.2025
		Special Judicial Magistrate (CBI.),Raipur (C.G.	Case No. 5465/18	C.B.I. Vs. Kailash Moraraka & Others	120B, 469, 471 IPC & 6,7- I.T. Act	Fixed for 28.07.2025
		J.M.F.C. Rajim, Gariyaband, Raipur	391/2024	State of Chhattisgarh Vs. Rohit Sahu and other	186, 147, 149, 341 IPC	Fix for 26/08/2025
		J.M.F.C Devbhog, Raipur	365/2024	State of Chhattisgarh Vs. Ex. Govardhan Manjhi and other (Ex MLA)	341, 147, 149 IPC	Fix for 29/07/2025
		J.M.F.C Devbhog, Raipur	368/2024	State of Chhattisgarh Vs. Damrudhar Pujari and other (Ex MLA)	341, 147, 149 IPC	Fix for 29/07/2025

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6	Rajnandgaon	1.Special Judge (CGPDI Act)	Spl Cr. 04/2020	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468 IPC Section 10 CGPDI Act, 2005	माननीय छत्तीसगढ़ उच्च न्यायालय से WPCR No. 164/2021 में पारित आदेश दिनांक 08.03. 2021 के आदेशानुसार स्थगित
		2.Special Judge (CGPDI Act)	Spl Cr. 05/2020	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act, 2005	माननीय छत्तीसगढ़ उच्च न्यायालय से WPCR No. 174/2021 में पारित आदेश दिनांक 09.03. 2021 के आदेशानुसार स्थगित
		3.Special Judge (CGPDI Act)	Spl Cr. 05/2021	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act, 2005	माननीय छत्तीसगढ़ उच्च न्यायालय से WPCR No. 172/2021 में पारित आदेश दिनांक 09.03. 2021 के आदेशानुसार स्थगित
		4.Special Judge (CGPDI Act)	Spl Cr. 04/2021	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act, 2005	उपस्थिति हेतु एन.ए.
		5.Special Judge (CGPDI Act)	Spl Cr. 02/2021	C.G. State Vs. Md. Khalid and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act, 2005	उपस्थिति हेतु एन.ए.
		6.Special Judge (CGPDI Act)	Spl Cr. 06/2021	C.G. State Vs. Junied and others. 1. Madhusudan Yadav (Ex. MP)	420, 406, 467, 468, IPC Section 10 CGPDI Act, 2005	उपस्थिति हेतु एन.ए.

Ch. N. S.
Registrar (Judicial)